

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1623
TO BE ANSWERED ON 11th FEBRUARY 2022**

CHANGE IN GUIDELINES FOR COVID-19 VACCINATION

1623. SHRI KARTI P. CHIDAMBARAM

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the guidelines for deeming an individual as fully vaccinated have changed in view of booster vaccinations being introduced for a particular category of citizens, including frontline workers;
- (b) if so, details thereof including the applicability of the said guidelines for such category of citizens for whom booster doses are not yet open; and
- (c) if not, whether such a change is being planned for a later date?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) Covid-19 vaccines administered under National Covid-19 Vaccination Program have a two dose schedule based on the recommendation of the National Technical Advisory Group on Immunization (NTAGI) after review of available scientific evidence. Any person who has completed this schedule is considered fully vaccinated.

As per the recommendation of the National Technical Advisory Group on Immunization (NTAGI), administration of precaution dose has started from 10th January 2022 to those Health Care Workers (HCWs), Front Line Workers (FLWs) and persons aged 60 years & above with comorbidities who have received two doses of Covid-19 vaccines. Any decision on extension of eligible beneficiaries for precaution dose is as per the recommendations of The National Technical Advisory Group on Immunization (NTAGI) on the basis of review of available scientific evidences.
